

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 08.12.2021**

**MORNING SESSION**

**HEARING**

1. R.A.92/2020
2. R.A.248/2020
3. Misc.60/2020
4. R.A.284/2020
5. A.P.39/2021
6. Misc.73/2021

**NOTICE**

7. Misc.77/2019
8. Misc.31/2020
9. Misc.35/2021

**ARGUMENTS**

- 10.A.P.58/2020
- 11.A.P.64/2020
- 12.A.P.69/2020
- 13.R.A.267/2020
14. R.A.269/2020
- 15.Misc.119/2020

**AMANDUED PLAINT**

- 16.Misc.76/2019

**AMENDMENT**

- 17.R.A.118/2020

**CALL FOR TCR**

- 18.R.A.204/2020
- 19.A.P.102/2020, A.P.104/2020 &  
A.P.105/2020

**OBJECTION**

- 20.A.P.60/2020
- 21.R.A.246/2020
- 22.R.A.281/2020

**FURTHER ARGUMENTS**

23. R.A.9/2020

**EVIDENCE**

- 24.S.C.109/2016
- 25.S.C.7/2019
- 26.S.C.305/2019
- 27.S.C.79/2020

**HEARING**

- 28.Spl.C.56/2019

**313 STATEMENT**

- 29.S.C.216/2019

**CHARGE**

- 30.S.C.152/2020

**HBC**

- 31.S.C.204/2019
- 32.S.C.55/2020
- 33.S.C.167/2020

**PRODUCTION OF ACCUSED**

- 34.S.C.255/2018
- 35.S.C.8/2021
- 36.SPL.C235/2021
- 37.S.C.138/2021
- 38.S.C.144/2021

**TO FURNISH SURETY**

- 39.S.C.211/2021
- 40.S.C.80/2015

**NBW TO ACCUSED**

- 41.S.C.214/2019
- 42.S.C.34/2020

**FDT**

- 43.S.C.28/2020

**AFTERNOON SESSION**

**JUDGMENT**

1. R.A.232/2020
2. R.A.275/2020

**OBJECTION**

3. CrI.Misc.1973/2021

**ORDERS**

- 4.CrI.Misc.1934/2021
- 5.CrI.Misc.1951/2021

- 6.CrI.Misc.1956/2021
- 7.CrI.Misc.1957/2021
- 8.CrI.Misc.1958/2021
- 9.CrI.Misc.1959/2021
- 10.CrI.Misc.1961/2021
- 11.CrI.Misc.1965/2021

Sd/-

Prl.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.